NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Company Appeal No. 35/(MAH)/2014 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016

NAME OF THE PARTIES: Mr. Prateek Kumar

V/s.

M/s. Synergyone Infrastructure & Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111-111A of the Companies Act 1956 and 58, 59 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Order Company Appeal No. 35/58, 59/CLB/MB/MAH/2014

Petitioner side is absent; Respondent side is absent.

Though this matter has come for calling 2nd time, still no body is present. For the Petitioner has remained absent, this Bench hereby dismissed Company Petition for default.

Sd/b.s.v. prakash kumar

Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)